

NATIONAL COMPANY LAW TRIBUNAL _HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.10.2017 AT 10.30 AM

TRANSFER PETITION NO.		
COMPANY PETITION/APPLICATION NO.	CA/96/252/HDB/2017	
NAME OF THE COMPANY	Coastal Granites Private Limited	
NAME OF THE PETITIONER(S)	Coastal Granites Private Limited	
NAME OF THE RESPONDENT(S)	Registrar of Companies , Hyderabad	
UNDER SECTION	252	

Counsel for Petitioner(s):

Designation	E-mail & Telephone No.	Signature
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	PCS	RCI CSNEWATERTY @ Strailer

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard, Shri. K.C.H Venkat Reddy, learned PCS for the petitioner and Dr. S.V. Rama Krishna, learned counsel for the petitioner.

CA is disposed of by separate order.

Member (Technical)

Member (Judicial)